

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 44 OF 2018 &
IA NO. 230 OF 2018**

Dated: 20th February, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:-

Transmission Corporation of Andhra Pradesh Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Purna Singh

ORDER

Issue notice to the respondents returnable on **12.04.2018**. Dasti, in addition, is permitted.

List the matter on **12.04.2018**.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

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